

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SPEL GRANITO PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Spel Granito Private Limited
2.	Date of incorporation of corporate debtor	16/09/2013
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies (ROC) - Ahmedabad.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26960GJ2013PTC076853
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Survey No. 488, Nr. Pavadiyari Temple, Jasmatgadh, Tal. Morbi, Dist. Rajkot, Gujarat, India, 363630 (As per MCA)
6.	Date of closure of Insolvency Resolution Process	12/09/2024
7.	Liquidation commencement date of corporate debtor	12/09/2024 (Copy of Order received on 17.09.2024 through E-mail)
8.	Name and registration number of the insolvency professional acting as liquidator	CS Arvind Gaudana Registration No. IBBI/IPA-002/IP-N00283/2017-18/10841
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 307, Ashirwad Paras, Nr. Prahladnagar Garden, Corporate Road, Satellite, Ahmedabad- 380015. Ph: +91 9512254848/ +91 9879566756 Email id : arvindg_cs@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address as per above Sr. No. 9, Email Id : adgliq.spel.granito@gmail.com
11.	Last date for submission of claims	12/10/2024 (Being 30 days from the liquidation commencement date).

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the Spel Granito Private Limited on 12/09/2024.

The stakeholders of Spel Granito Private Limited are hereby called upon to submit their claims with proof on or before 12/10/2024 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by Speed/Registered Post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 17-09-2024
Place : Ahmedabad



Sd/-
CS Arvind Gaudana, Insolvency Professional
(Liquidator of Spel Granito Private Limited)

From Beej to Bazaar-Farmers Empowered



109 New High Yielding Crop Varieties, Special Subsidy on DAP Fertilizer, Increase in Kharif MSP and Expansion of Storage Capacity to further Farmers' Prosperity

100 Days of Modi 3.0 Paving the Path to Viksit Bharat



ONLINE MEMBERSHIP DRIVE

MLA tricked us into joining BJP, allege two Congress leaders; fake charges, says legislator

EXPRESS NEWS SERVICE SURAT, SEPTEMBER 19

A FEW days ago, Arvind Patel, the BJP MLA from Dharampur seat in Valsad district, posted photographs on his official Facebook page, announcing that a couple of Congress leaders had switched over to the ruling party.

Now, the same Congress leaders – Rajesh Patel, the former president of Dharampur Taluka Panchayat's coordination committee, and Ramesh Patel, the president of Congress Seva Dal in the district – have claimed that they had only met the BJP leader for donations for religious events and were “tricked” into joining the party after their mobile phones were “tactfully” taken away from them.

The Bharatiya Janata Party (BJP) legislator, for his part, said the two leaders were making allegations against him following “pressure from the Congress”.

Rajesh Patel, one of the Congress leaders in question, put up a video on social media, alleging that BJP MLA had “tricked” him.

In the video, he can be seen stating: “BJP MLA Arvind Bhai Patel has put my photo with him on social media with (claims of) membership drive.

“These are all tactics of the BJP. They target innocent leaders of the Congress and tactfully take their mobile phones to get them registered in the online membership drive,” said Valsad district Congress president

A couple of days ago, I went to Dharampur Circuit house and met him to get donations for a religious event. He took my phone on some pretext and handed it to his aide who got me inducted in the BJP's online membership drive. He had not taken my permission to do such an act. He has defamed me in society as well as the Congress, and I really condemn such an incident. I assure that I will be with the Congress till my last breath.”

Ramesh Patel, the Seva Dal president, said, “I had gone to the Gokuliyu village on the banks of Par river with a few villagers to raise donations for a temple. Arvind Patel was present there. He talked to us about the BJP membership drive. One of his companions then asked whether I had received any OTP

on my mobile phone. When I denied, the man took my mobile phone from me and, without my consent, inducted me into the party. The Congress is in my blood... I will always serve as a Congress worker.”

Arvind Patel has dismissed the allegations of both the leaders.

“We are actively working on the BJP membership campaign and are reaching out to each and every village. We are getting good support from the public. A couple of days ago, I happened to visit Circuit house for some work where I met Congress leader Rajesh Patel, who had expressed his wish to join the BJP. He became a member online and we both took photos standing with each other. I put such photos on social media. Now, seeing the pressure coming from all sides, Rajesh Patel has taken a U-turn and started making false allegations against me,” he told *The Indian Express*.

Valsad district Congress president Naresh Parikh said, “These are all tactics of the BJP. They target innocent leaders of the Congress and tactfully take their mobile phones to get them registered in the online membership drive. We have called both these Congress leaders and will decide on our next step after hearing their side.”

From 45L to over 32L, footfall at Ambaji temple records dip compared to last yr

District authorities blamed floods, another fair in Mehsana temple for decline

RITU SHARMA AHMEDABAD, SEPTEMBER 9

OVER 32.54 lakh devotees visited Ambaji temple – one of the Shaktipeeths in Banaskantha district – during the week-long ‘Bhadarvi Poonam Mahamela’ from September 12 to 18, according to the state government data. This year's tourist footfall witnessed a sharp decline compared to last year's 45 lakh visitors.

The district authorities blamed the recent floods that ravaged the state along with a similar fair in Umiya temple in Mehsana district for the decline. The tradition of visiting the Ambaji temple during the annual Bhadarvi Poonam Mahamela is at least 170-year-old and even today devotees come on foot from across the state to pay obeisance.

Banaskantha district collector Mihir P Patel told *The Indian Express*: “There could be several reasons for the decline in footfall. One could be that a large number of devotees visit through several Sanghs (groups) from the northern belt of Mehsana and Patan. A similar mela was organised in Umiya Mata Temple in Unjha during the same period which might have contributed to the drop.” “The recent flood situations in Vadodara and Surat might



Home minister Harsh Sanghavi along with DGP Vikas Sahay during a visit to the Ambaji temple. Source: Gujarat govt

have also affected the number of pilgrims as most of the devotees travel on foot,” Patel said.

Arvindbhai Somabhai Patel, media committee chairman of Umiya temple, said, “This is the first time a grand *Dhwaja Mahotsav* (flag hoisting) was organised at Unjha temple from September 12-18.”

“Around 15-16 lakh devotees are estimated to have visited during this time and at least 13,000 flags were hoisted during the event.”

Officials from district administration said even though the number of pilgrims has gone down compared to last year, all

other numbers have either remained the same or increased.

“For instance, the prasad and donations increased this year. As against Rs 2.36 crore donation received last year, this year it is Rs 2.66 crore. Devotees who availed prasad from the temple have also increased from last year's 18 lakh to over 19 lakh this time. So the pilgrim footfall might have gone down but the other numbers increased,” the collector added.

On the last day of the Mahamela on Wednesday, Gujarat Home Minister Harsh Sanghavi accompanied by DGP Vikas Sahai and other senior police officials participated in the

‘Dhwaja’ (flag hoisting) ceremony. Generally, the Banaskantha police personnel perform the ceremony on the last day of Mahamela.

The fair was managed by the Main Police Control Room at Khodivali Circle near Ambaji Temple. Sanghavi appreciated the police “for managing the mela”. For the fair, the state administration along with donors and other organisations had provided security, food, water, medical services and dome facility for devotees at several places where a footfall of more than 5.19 lakh pilgrims was recorded, according to the state government data.

Three huge domes were set up around the temple for pilgrims coming on foot and over 72,000 devotees used the facility. More than 20 lakh devotees partook the famous mohanthal prasad. At least 61,699 devotees took the cable car for Gabbar ‘jyot’ hillock, according to the information.

The state transport department had also started buses for the devotees and over 5.04 lakh pilgrims availed the service with a total of 11,455 trips during the festival. This time the state government had also launched a new initiative ‘Our Gujarat, Plastic Free Gujarat’. To achieve this, Gujarat Pollution Control Board (GPCB) collected the waste generated and disposed it off scientifically.

APCR seeks judicial probe into Surat clashes

Ahmedabad: A civil rights group – Association for Protection of Civil Rights (APCR) – Thursday demanded a judicial probe by a sitting judge into the recent communal clashes that broke out in parts of Surat city following an alleged incident of stone pelting on a pandal set up for Ganesh Chaturthi.

During a press conference in Ahmedabad on Thursday, APCR made this demand while releasing a fact finding report on the clashes that took place in Variyali Bazar, Saiyedpura, and Katargam Darwaza areas of Surat city on September 8 night.

The report was prepared by president and general secretary of Gujarat chapter of APCR Shamshad Pathan and Ikram Mirza, social worker Hozefa Ujjaini, Sugeet Pathak of People's Union for Civil Liberties and APCR Surat chief Altaf Bharuchi.

The report claimed that the police initially “worked in a neutral manner”. However, following political interference in the matter, the report alleged, the police “got under pressure” and “worked in a discriminatory and one-sided manner”.

Pathan alleged, “As long as there was no political interference (in the matter), they (police) were working in a neutral manner. But the moment political interference began, the police had to do its procedure in a different manner.” Pathan said “We demand a judicial probe into the clashes by a sitting judge.” **ENS**

Charusat varsity asst prof presents research poster at Canada event

Vadodara: Charusat University's Assistant Professor Devanshi Dalal from the Department of Optometry at the Babubhai Desai Bhai Patel Institute of Paramedical Sciences represented Gujarat at the recently held 39th World Ophthalmology Congress in Canada. Dalal presented her research poster, Atropine for Myopia Control, prepared under the mentorship of Dr Jitendra Jethani, Director of Baroda Children Eye and Squint Clinic. Dalal received a grant from the Department of Science and Engineering Research Board, Government of India, to participate in the Congress. **ENS**

FOOD CORPORATION OF INDIA
16-20, Barakhamba Lane, New Delhi-110001

NOTICE INVITING E-TENDER FOR SELECTION OF DEVELOPERS FOR SILOS

For and on behalf of FCI online Bids in the prescribed documents are invited for Selection of developers of Silo complexes, Hub and Spoke under 17 projects for storage of food-grain at 54 locations under DBFOO model.

The bid documents & detailed terms & conditions of the Selection Process can be seen at www.fci.gov.in (for reference) as well as at <https://eprocure.gov.in/eprocure/app> (for reference and online bidding). The last date/time for the online submission of application through CPP Portal is 07.11.2024 up to 3:00 PM.

Sd/-
General Manager (Silos)

JHARKHAND STATE ELECTRICITY REGULATORY COMMISSION

1st Floor, Jharkhand State Housing Board (Old Headquarter), Harmu Housing Colony, Ranchi-834002
Website: www.jserc.org email: info@jserc.org

NOTICE

The Jharkhand State Electricity Regulatory Commission, Ranchi invites a Bid for consultancy job in regulatory matters from capable and experienced consultants. The interested person/parties/firms may download the Bid Documents containing terms and condition of Bid from the website of the Commission www.jserc.org and submit their Bid by 21st October, 2024 till 04.00 P.M. to the undersigned.

Sd/- (Rajendra Prasad Nayak)
Secretary

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SPEL GRANITO PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Spel Granito Private Limited
2.	Date of incorporation of corporate debtor	16/09/2013
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies (ROC) - Ahmedabad.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26960GJ2013PTC076853
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Survey No. 488, Nr. Pavadiyari Temple, Jasmatgadh, Tal. Morbi, Dist. Rajkot, Gujarat, India, 363630 (As per MCA)
6.	Date of closure of Insolvency Resolution Process	12/09/2024
7.	Liquidation commencement date of corporate debtor	12/09/2024 (Copy of Order received on 17.09.2024 through E-mail)
8.	Name and registration number of the insolvency professional acting as liquidator	CS Arvind Gaudana / IBBI/IPA-002/IP-N00283/2017-18/10841
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 307, Ashirwad Paras, Nr. Prahladnagar Garden, Corporate Road, Satellite, Ahmedabad- 380015. Ph: +91 9512254848/ +91 9879566756 Email id : arvindg_cs@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address as per above Sr. No. 9, Email id : adglig.spel.granito@gmail.com
11.	Last date for submission of claims	12/10/2024 (Being 30 days from the liquidation commencement date).

Notice is hereby given that the National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of the Spel Granito Private Limited on 12/09/2024.

The stakeholders of Spel Granito Private Limited are hereby called upon to submit their claims with proof on or before 12/10/2024 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by Speed/Registered Post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
CS Arvind Gaudana, Insolvency Professional (Liquidator of Spel Granito Private Limited)

Date: 17-09-2024
Place : Ahmedabad

THE SOUTHERN GUJARAT CHAMBER OF COMMERCE & INDUSTRY
SOUTHERN GUJARAT CHAMBER TRADE & INDUSTRIES DEVELOPMENT CENTRE

Surat's Largest Exhibition of Fabric and Garments

3rd EDITION
WEAVE KNITT EXHIBITION 2024

THE COMPLETE FABRIC SHOW
20 21 22 SEP 2024
B2B Platform for Weavers & Knitters

INAUGURAL FUNCTION
Friday, 20th September 2024 / Time : 10.00 am
Venue : Seminar Hall A, SIECC Dome, Sarsana, Surat.

SILVER SPONSOR
SHREE SILK
SURIARAJ SILK

EXPO VENUE
Surat International Exhibition & Convention Center, Sarsana, Surat.

NOTE: EXHIBITION WILL BE OPEN FROM 10 AM TO 7 PM

CSIR-National Botanical Research Institute
Rana Pratap Marg, P.B. No. 436 Lucknow-226 001 (India)
website: [https:// www.nbri.res.in](https://www.nbri.res.in)

Advertisement no. 01/2024

Start date and time of registration, submission of Online Application & Payment of Application Fee (Online)	21 September, 2024 from 10:00 Hrs.
Last date of Submission of Online Application (Thereafter website link will be disabled)	21 October, 2024

CSIR-National Botanical Research Institute, a National Laboratory of Council of Scientific & Industrial Research (CSIR), is a premier scientific organization involved in conducting high quality research in the area of Plant Sciences. Online Applications are invited from eligible Indian Citizens to fill up the following posts in the prescribed format as per details hereunder:

Post	No. of posts/ Reservation Status	Pay level/Pay matrix & *Total Emoluments (Rs.)	**Upper age limit not exceeding (as on last date of submission of online application)
Junior Hindi Translator	01 -UR	Pay level – 06 (Rs. 35400-112400/-) Total Rs. 70,890/- (Approx.)	30 years
Junior Stenographer (Hindi /English)	Total – 04 posts (02 (Two)-(UR), 01- Reserved for OBC) & 01 Reserved for EWSs)	Pay level -04 (Rs. 25500-Rs.81100/-) Total Rs. 52,575/- (Approx.)	27 years
Security Officer	01 -UR	Pay level -07 (Rs. 44900-Rs.142400/-) Total Rs. 88,465/- (Approx.)	35 years

*Approximate total emoluments on minimum of scale including DA, House Rent Allowance etc. at Lucknow Station.
** Please see age relaxation under Relaxation Clause of the detailed Advertisement available on Institute's website.

Candidates have to apply online on visiting Institute's website <https://www.nbri.res.in> through the application form available there. The detailed advertisement, terms & conditions and instructions to the candidates are available on Institute's website <https://www.nbri.res.in>.

Controller of Administration

ફોર્મ - B
ખાહેર સૂચના

(ઈનસોલ્વન્સી એન્ડ બેન્કરપ્સી બોર્ડ ઓફ ઈન્ડિયા (લિક્વિડેશન પ્રોસેસ) રેગ્યુલેશન્સ, ૨૦૧૬ના નિયમ ૧૨ મુજબ)
સ્પેલ ગ્રેનિટો પ્રાઈવેટ લિમિટેડ સાથે સંકળાયેલ તમામ હિતધારકોના ધ્યાન પર મુકવા જોગ

ક્રમ	વિગતો	માહિતી
૧.	સંસ્થાકીય દેવાદારનું નામ	સ્પેલ ગ્રેનિટો પ્રાઈવેટ લિમિટેડ
૨.	સંસ્થાકીય દેવાદારની સ્થાપનાની તારીખ	૧૬/૦૮/૨૦૧૩
૩.	સંસ્થાકીય દેવાદારની જે સત્તા નીચે નોંધણી કે સ્થાપના થઈ હોય તે	કંપની બાબતોનું મંત્રાલય, કંપની નોંધણીના રજિસ્ટ્રાર, (ROC) -અમદાવાદ
૪.	સંસ્થાકીય દેવાદાર નો કોર્પોરેટ ઈડેન્ટિટી ક્રમાંક/ લિમિટેડ લીયાબીલિટી આઈડેન્ટિફિકેશન ક્રમાંક	U26960GJ2013PTC076853
૫.	સંસ્થાકીય દેવાદાર ની નોંધાયેલી કચેરી અને મુખ્ય કચેરીનું સરનામું	રજીસ્ટર્ડ ઓફિસ : સર્વે નં. ૪૮૮, પાવડિયારી મંદિર પાસે, જશમતગઢ, તા. મોરબી, જિ. રાજકોટ, ગુજરાત, ભારત, ૩૬૩૬૩૦ (MCA એ મુજબ)
૬.	નાદારી ઠરાવની પ્રક્રિયા બંધ થવાની તારીખ	૧૨/૦૮/૨૦૨૪
૭.	સંસ્થાકીય દેવાદારની ફડયા પ્રક્રિયા શરૂ થવાની તારીખ	૧૨/૦૮/૨૦૨૪ (ઓર્ડરની નકલ તા. ૧૭-૦૮-૨૦૨૪ ના રોજ ઈમેઈલ દ્વારા મળેલ છે.)
૮.	ફડયા અધિકારી તારીકે કામ કરતા દેવાળા નિષ્ણાંતનું નામ અને નોંધણી નંબર	સી એસ અરવિંદ ગોદાણા નોંધણી ક્રમાંક : IBBI//IPA-002/IP-N00283/2017-18/10841
૯.	બોર્ડ સાથે નોંધાયેલ હોય તે મુજબ ફડયા અધિકારી નું સરનામું અને ઈમેઈલ :	સરનામું : ૩૦૭, આશીર્વાદ પારસ, પ્રહલાદનગર ગાર્ડન પાસે, સેટેલાઈટ, અમદાવાદ-૩૮૦૦૧૫. ફોન : +91 9512254848/+91 9879566756 ઈમેઈલ : arvindg_cs@yahoo.com
૧૦.	ફડયા અધિકારી જોડે પત્રવ્યવહાર કરવા માટેનું સરનામું અને ઈમેઈલ	સરનામું : ઉપરોક્ત ક્રમ : ૯ મુજબ Email Id : adgliq.spel.granito@gmail.com
૧૧.	દાવા ઓ રજૂ કરવાની છેલ્લી તારીખ	૧૨-૧૦-૨૦૨૪ (લિક્વિડેશન શરૂ થવાની તારીખથી ૩૦ દિવસ છે.)

આથી સૂચના આપવામાં છે કે રાષ્ટ્રીય કંપની કાયદા ટ્રીબ્યુનલ ની અમદાવાદ બેન્ચ દ્વારા સ્પેલ ગ્રેનિટો પ્રાઈવેટ લિમિટેડની લિક્વિડેશન પ્રક્રિયા શરૂ કરવાનો હુકમ તા. ૧૨/૦૮/૨૦૨૪ ના રોજ કરવામાં આવ્યો છે.

સ્પેલ ગ્રેનિટો પ્રાઈવેટ લિમિટેડ સાથે સંકળાયેલ તમામ લગતા વળગતાઓને તેઓના દાવાઓ તા. ૧૨/૧૦/૨૦૨૪ ના રોજ અથવા તે પહેલા પુરાવાઓ સાથે તેમના દાવા ઉપરોક્ત વિગત નં. ૧૦ પર આપેલ સરનામા પર રજૂ કરવા આથી જણાવવામાં આવે છે.

નાણાકીય લેણદારો તેમના દાવાઓ પુરાવાઓ સહીત માત્ર ઈલેક્ટ્રોનિક માધ્યમ થી જ રજૂ કરી શકશે. અન્ય બધા લેણદારો તેમના દાવાઓ પુરાવા સાથે રૂબરૂમાં, સ્પીડ/રજિસ્ટર્ડ પોસ્ટ દ્વારા અથવા ઈલેક્ટ્રોનિક માધ્યમથી જ રજૂ કરી શકશે.

ખોટા કે ગેરમાર્ગે દોરનાર દાવાઓ રજૂ કરવા બદલ શિક્ષાત્મક પગલાં લેવામાં આવશે.

તારીખ : ૧૭-૦૮-૨૦૨૪

સ્થળ : અમદાવાદ.

સહી/-
સી એસ અરવિંદ ગોદાણા

ફડયા અધિકારી
(સ્પેલ ગ્રેનિટો પ્રાઈવેટ લિમિટેડના લિમિટેડના લિક્વિડેટર)





TATA POWER
(Corporate Contracts Department)
Sahar Receiving Station, Near Hotel Leela, Andheri (E), Mumbai 400 059, Maharashtra, India
(Board Line: 022-67173188) CIN: L28920MH1919PLC000567

NOTICE INVITING EXPRESSION OF INTEREST
The Tata Power Company Limited hereby invites Expression of Interest (EOI) from eligible bidders for participation in following tender:
"Sale of Fly Ash from Trombay Thermal Power Station, Mumbai"
(Tender Ref: TPCL/CC/FY25/DK19)
For details of Tender scope, Pre-qualification requirements, process of participation in tender, tender fee and bid security etc., please visit Tender section of our website (URL: <https://www.tatapower.com/tender/tenderlist.aspx>) and refer detailed Tender Notice. Eligible bidders willing to participate in tender may submit their Expression of Interest along with the tender fee latest by **1st October 2024**.
Future corrigendum's (if any), to the above tenders will be published on Tender section on website <https://www.tatapower.com> only.



IDBI BANK
CIN: L65190MH2004G0148830

આઈડીબીઆઈ બેંક લિમિટેડ - ફુંબારીયા શાખા
AALAY* ટી.પી.એસ. નંબર ૬૪, (મનોભુ ડુંભાલ), આર.એસ. નંબર ૩૪ / ૩, સ્કોપ નંબર ૬૫/૨, પુના ફુંબારીયા રોડ, સુરત પિન ૩૬૫૦1૦, ગુજરાત

પરિશિષ્ટ - IV નિયમ - ૮(૧) કલમ ૩૦(૧) નોટિસ (સ્થાવર મિલકત માટે)
આથી, નીચે સંદર્ભ કરનાર **આઈડીબીઆઈ બેંક લીમિટેડ** ના અધિકૃત અધિકારી સિલ્હોટાઈઝેશન એન્ડ રીકન્ટ્રક્ટશન એન્ડ ફાયનાન્સીયલ એસેટ્સ એન્ડ એન્જીનેયરિંગ એન્ડ સિલ્હોટાઈઝેશન ઇન્ફ્રાસ્ટ્રક્ચર એન્ડ, ૨૦૦૨ (૫૪ થી ૨૦૦૨) હેઠળ અને સિલ્હોટાઈઝેશન ઇન્ફ્રાસ્ટ્રક્ચર (એન્જીનેયરિંગ) ના રૂલ્સ ૨૦૦૨ ના રૂલ ૩ સાથે વંચતા કલમ ૧૩(૧૨) હેઠળ પ્રાપ્ત થયેલ સત્તાની રૂએ તારીખ **૧૪.૦૬.૨૦૨૪** ના કિનાર નોટીસ પાઠવી કરજદાર શ્રી **કપેશ એન વાલા (કરજદાર અને મોર્ટેગેજર), શ્રીમતી સવિતાબેન નાગજીભાઈ વાલા (સહ - કરજદાર)** ને નોટીસ માં દર્શાવેલ રકમ **રૂ.૬,૯૬,૭૩૬.૩૭ (રૂપિયા નવ લાખ છત્તુ હજાર સાતસો છત્રીસ અને પેસા સાડત્રીસ પુરા) તા. ૦૬.૦૬.૨૦૨૪** ના રોજ અને આ નોટિસ મળ્યાની તારીખથી ૬૦ દિવસની અંદર તેના પર વચ્ચે.

તમે કરજદાર રકમ ચૂકવે કરવામાં નિષ્ફળ થયેલ છે જેથી, આથી કરજદાર અને જાહેરજનતાને સુચિત કરવામાં આવે છે કે, નીચે સંદર્ભ કરનાર ફાયનાન્સીયલ પેટા કલમ (૪) ની કલમ ૧૩ ની સુરક્ષા હિત અમલીકરણ (એન્જીનેયરિંગ) નિયમો ૨૦૦૨ ના નિયમ ૮ સાથે નીચે જણાવેલ મિલકતને **કબજો તા. ૧૭.૦૬.૨૦૨૪ ના રોજ મેળવેલ છે.**
કરજદાર તથા જાહેર જનતાને સાર્વ મિલકત સંદર્ભે કોઈપણ પ્રકારનો વ્યવહાર ન કરવા ચેતવણી આપવામાં આવે છે તેમજ જો કોઈ પણ વ્યવહાર કરશે તો સાર્વ વ્યવહાર **આઈડીબીઆઈ બેંક લીમિટેડ** ની લેણી રકમ **રૂ.૬,૯૬,૭૩૬.૩૭ (રૂપિયા નવ લાખ છત્તુ હજાર સાતસો છત્રીસ અને પેસા સાડત્રીસ પુરા) તા. ૦૬.૦૬.૨૦૨૪** ના રોજ અને તેના પરનું વ્યાજ, કરજદારો મિલકત છોડાવવા ઉપલબ્ધ સમય બાબતે એક્ટના સેક્શન ૧૩ ના સબ-સેક્શન ૮) ની જોગવાઈ તરફ ધ્યાન દોરવામાં આવે છે.

સ્થાવર મિલકતનું વર્ણન
ફ્લોટ નં. ૫૦૪, સેનકળ પદ.૪૮ ચોરસ મીટર સુપર વિલ્ટઅપ એરીયા નો વિલ્ટઅપ એરીયા સેનકળ ૩૫.૫૮ ચોરસ મીટર સાથે અવિભાજ્ય જમીન નો હિસ્સો આશરે ૩૨.૨૪ ચોરસ મીટર જે ઘરાવી રેસિડન્સી ના બિલ્ડિંગ નંબર-ડી ના પાના માં આવેલ છે "ઓમ રેસિડન્સી" ના પ્લોટ નં. ૨૫ થી ૨૯ જે આવેલ જમીન નો આર.એસ. નં. ૧૩૯/૨, પ્લોટ નં. ૧૩૭ તે ગામઃ કામેરજ, સબ-જીલ્લોઃ કામેરજ, જીલ્લોઃ સુરત, ગુજરાત રાજ્યમાં તેના પરના તમામ બાંધકામ સાથે, ચતુર્સીમા: પૂર્વઃ સી.ઓ.પી., પશ્ચિમઃ અશ્વી રેસીડન્સીનો બિલ્ડિંગ નં. સી, ઉત્તરઃ અશ્વી રેસીડન્સીનો બિલ્ડિંગ નં. એ, દક્ષિણઃ રોડ.

એક સાથે તમામ અને એકવચન રચનાઓ અને તેમાં ઉદ્ધાન, વર્તમાન અને ભવિષ્ય બંને. **નોંધઃ વિવાદોળી સિદ્ધિમાં આ નોટીસનો અંતિમ અનુવાદ માત્ર ગણાશે.**
તા.: **૧૭.૦૬.૨૦૨૪** - સ્થળઃ સુરત



KERALA WATER AUTHORITY e-Tender Notice

Tender No: K17/24-25/SE/PHC/PKD
Jal Jeevan Mission- CWSS to Karimba, Kongad and Mundur GPs- Reappropriation- Construction of 13 LL OHSR at Parakkal in Karimba Panchayath including laying of pipe line in the uncovered areas of Karimba, Kongad and Mundur Panchayaths. EMD: Rs. 200000. Tender fee: Rs. 11025. Last Date for submitting Tender: 03-10-2024 03:00: pm
Phone: 04912544927 Website: www.kwa.kerala.gov.in, www.ctenders.kerala.gov.in
Superintending Engineer
PH Circle
Palakkad



PPGCL
PRAKASH PAPER INDUSTRIES LIMITED

Regd Office: Shatabdi Bhawan, B12 & 13, Sector 4, Gautam Buth Nagar, Noida, Uttar Pradesh-201301
Plant Address: PO- Lohgara, Tehsil-Bara, Prayagraj(Alihabad), Uttar Pradesh-212107
Phone : +91-120-6102000/6102009 CIN: U40101UP2007PLC032835
NOTICE INVITING EXPRESSION OF INTEREST
Prayagraj Power Generation Company Limited invites expression of interest (EOI) from eligible vendors for "HPBP, LPBP & High-Pressure Valves Overhauling" for 3x660 MW Thermal Power Plant at Prayagraj Power Generation Company Limited, Bara, Dist. Prayagraj, Uttar Pradesh, India
Details of pre-qualification requirements, bid security, purchasing of tender document etc. may be downloaded using the URL-<https://www.ppgcl.co.in/tenders.php> Eligible vendors willing to participate may submit their expression of interest along with the tender fee for issue of bid document latest by **30th Sept 2024**.



TATA POWER
(Corporate Contracts Department, 5th Floor Station B)
Tata Power, Trombay Thermal Power Station Chembur-Mahul, Mumbai 400074, Maharashtra, India.
(Board Line: 022-67175323, Mobile: 7208817950) CIN: L28920MH1919PLC000567

NOTICE INVITING TENDER
The Tata Power Company Limited invites tender from eligible vendors for the following package:
AMC services for Miscellaneous Maintenance Activities in Balance Outside Area and FGD Plant Area at Trombay Thermal Generating Station for 3 years
For detail NIT, please visit Tender section on website <https://www.tatapower.com>. Last date for receipt of request for issue of bid document is **30th September 2024**.



ઇક્વિટાસ સ્મોલ ફાઇનાન્સ બેંક લિ.
(અગાઉ ઇક્વિટાસ ફાઇનાન્સ લિમિટેડ તરીકે જાણીતી)
કોર્પોરેટ ઓફિસ : નંબર 769, સ્પેન્સર પ્લાઝા, ચોથો માળ, ફેઝ-2, અના સલાહ, ચેન્નાઈ - 600002.

કબજા નોટિસ
લોન/સુધિયા થાતા નં. 700004771717 / EMFAMDBD0034166 & 70000477172 / ELPMADBDD0034167
ઇક્વિટાસ સ્મોલ ફાઇનાન્સ બેંક લિમિટેડ કંપનીએ એક્ટ, ૧૯૫૬ હેઠળ સંસ્થાપિત અને બેંકિંગ રેગ્યુલેશન એક્ટ ૧૯૮૯ હેઠળ બેંકિંગ બિઝનેસ કરતી બેંકિંગ કંપની છે તેની રજીસ્ટર્ડ ઓફિસ - ચોથો માળ, ફેઝ-૨, સ્પેન્સર પ્લાઝા, ૭૬૯, અના સલાહ, ચેન્નાઈ, તમિલનાડુ - ૬૦૦૦૦૨, સિંગલ ઓફિસ - ઇક્વિટાસ સ્મોલ ફાઇનાન્સ બેંક લિમિટેડ ૩૦૫-૩૦૬, ત્રીજો માળ, અલિમી ઓફિસ, સમરાઈઝ મોલ પાસે, માનસી સર્કલ, જજીસ બંધો રોડ, બોલકંદવ, અમદાવાદ - ૩૮૦૦૧૫, ગુજરાત ના અધિકૃત અધિકારી દ્વારા, યોજાઈ રહેલા ઇન્વેસ્ટમેન્ટ એન્ડ રિસન્ફક્ટશન એન્ડ ઇન્ફાન્સીસયલ એસેટ્સ એન્ડ એન્જીનેયરિંગ એન્ડ સિલ્હોટાઈઝેશન એન્ડ ૨૦૦૨ હેઠળ અને સિલ્હોટાઈઝેશન ઇન્ફ્રાસ્ટ્રક્ચર (એન્જીનેયરિંગ) નિયમો, ૨૦૦૨ ના નિયમ ૩ સાથે વંચતી કલમ ૧૩(૧૨) હેઠળ તેમને પ્રાપ્ત સત્તા નો ઉપયોગ કરીને તા. ૩૧.૦૧.૨૦૨૪ માંગણા નોટિસ જારી કરી કરજદાર / દેવાદાર / સહ-અરજદાર / સહ-દેવાદાર / જમીનદાર / ગિરવેદાર (૧) શ્રી **ગોડ પ્રદિપસિંહ જે શ્રી ભવરસિંહ ના પુત્ર (૨) શ્રીમતી ગૌડી ગોતાબેન જે શ્રી ભવરસિંહ ની પત્ની** નો નોટિસ માં જણાવેલ રકમ **રૂ.૧૯,૪૫,૮૩૮/- (રૂપિયા ઓગણીસ લાખ પિસતાલીસ હજાર આઠસો આડત્રીસ પુરા) ૩૦.૦૧.૨૦૨૪** મુજબની રકમ તેમજ ચડત વ્યાજ, પેનલ વ્યાજ, ચાર્જિસ, કોસ્ટ વગેરે અગ્રીમેન્ટ મુજબ આ નોટિસ મળ્યાની તારીખથી ૬૦ દિવસની અંદર ચૂકવવા જણાવ્યું હતું.
અરજદાર / દેવાદાર / સહ-અરજદાર / સહ-દેવાદાર / જમીનદાર / ગિરવેદાર રકમ ની પત્ર સુચવણી કરવામાં નિષ્ફળ ગયા હોવા થી ખાસ કરીને અરજદાર / દેવાદાર / સહ-અરજદાર / સહ-દેવાદાર / જમીનદાર / ગિરવેદાર અને જાહેર જાણતા ને જાણ કરવા માં આવે છે કે ૦૬.૦૭.૨૦૨૪ ના રોજ ઓફિસલ ચીફ જ્યુડિશિયલ મજિસ્ટ્રેટ, અમદાવાદ સિટી, અમદાવાદ ના આઈસ અન્વયે કોર્ટ કમિશનર મારફત નીચે સંદર્ભ સિક્વોરિટી ઇન્ફ્રેસ્ટ (એન્જીનેયરિંગ) નિયમો, ૨૦૦૨ ના નિયમ ૮ સાથે વંચતી જણાવેલ એક્ટ ની કલમ ૧૩(૧) હેઠળ તે/તેણીએ પ્રાપ્ત સત્તા નો ઉપયોગ કરીને અહીં નીચે જણાવેલ મિલકતોએ **રૂ.૧૯.૦૬.૨૦૨૪** ના રોજ લઈ લીધી છે.

ખાસ કરીને અરજદાર / દેવાદાર / સહ-અરજદાર / સહ-દેવાદાર / જમીનદાર / ગિરવેદારો અને જાહેર જનતા ને આથી મિલકત સાથે કોઈ સંદોહ ન કરવા સાધનકાર કરવામાં આવે છે અને મિલકત સાથે કોઈ પણ સંદોહ ઇક્વિટાસ સ્મોલ ફાઇનાન્સ બેંક લિમિટેડ ની રકમ **રૂ. ૧૯,૪૫,૮૩૮/- (રૂપિયા ઓગણીસ લાખ પિસતાલીસ હજાર આઠસો આડત્રીસ પુરા) ૩૦.૦૧.૨૦૨૪** મુજબની બાકી રકમ અને ૩૧.૦૧.૨૦૨૪ થી તંત્ર પરના વ્યાજના ચાર્જને આધીન રહેશે.
સિક્વોર્ડ એક્ટ પરત મેળવવા માટે ઉપલબ્ધ પ્રાપ્ત સમય ના સંબંધ માં જણાવેલ એક્ટ ની કલમ ૧૩ ની પેટા કલમ ૮ ની જોગવાઈઓ પ્રત્યે અરજદાર / દેવાદાર / સહ-અરજદાર / સહ-દેવાદાર / જમીનદાર / ગિરવેદાર નું ધ્યાન દોરવામાં આવશે.
સિક્વોરિટી ની વિગત
ગોડ પ્રદિપસિંહ અને ગૌડી ગોતાબેન ની રહેણાંક મિલકત
ચુનિટ નં. બી-૩૦૨, ત્રીજો માળ, ઓ-૬૨ ચોરસ મીટર અને સામાન્ય એમિનિટીઝમાં અવિભાજિત પ્રમાણસર અરિયા, ૩૦-૨૬ ચોરસ મીટર અને પ્રોજેક્ટ માં અવિભાજિત પ્રમાણસર અરિયા ૧૪.૩૦ ચોરસ મીટરની જમીન, "સુદર્ભ ફ્લોરા" તરીકે ઓળખાતી યોજના, એન.એ. જમીન નું ક્ષેત્રફળ ૧૬૮૨ ચોરસ મીટર (વંચાણ ખત) નં. ૬૫૫૫/૨૦૧૫ મુજબ) સંસાધિત સર્વે નં.૪૫૫ (જુના સર્વે નં.૪૫૫ અને ૪૫૬) ઓફીસ-નં.૧૩/૨/૧ અને એન્ડ.પી.નં.૧૩/૨/૨ પેકી એન્ડ.પી.નં.૧૩/૨/૨, ટી.પી. નં. ૮૦, મોજે - વટવા, તાલુકો - વટવા, પેટા-જિલ્લો અમદાવાદ-૧૧ (અસલાલી) અને જિલ્લો - અમદાવાદ માં આવે છે." ઉધારકર્તાને વિશિષ્ટ રૂપથી તથા જાહેર જનતાને આથી સરકારી મિલકત અને કોર્ટપક્ષ જાન નો વ્યવહાર ન કરવાની વેનચલી આપવામાં આવે છે. સરકારી સ્થાવી મિલકત અને કરેલો કોર્ટપક્ષ વ્યવહાર "CGHFL" ની રકમ ની બાકી રકમ અને ચડત વ્યાજ સાથે બોજાને આધીન રહેશે.

તારીખ - ૧૬.૦૬.૨૦૨૪
સ્થળ - અમદાવાદ
અધિકૃત અધિકારી
ઇક્વિટાસ સ્મોલ ફાઇનાન્સ બેંક લિમિટેડ



FOOD CORPORATION OF INDIA

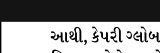
16-20, Barakhamba Lane, New Delhi-110001

NOTICE INVITING E-TENDER FOR SELECTION OF DEVELOPERS FOR SILOS
For and on behalf of FCI online Bids in the prescribed documents are invited for Selection of developers of Silo Complexes, Hub and Spoke under 17 projects for storage of food-grain at 54 locations under DBFOO model.
The bid documents & detailed terms & conditions of the Selection Process can be seen at www.fci.gov.in (for reference) as well as at <https://eprocure.gov.in/eprocure/app> (for reference and online bidding). The last date/time for the online submission of application through CPP Portal is **07.11.2024 up to 3:00 PM**.
Sd/-
General Manager (Silos)



CAPRI GLOBAL કેપરી ગ્લોબલ હાઉસિંગ ફાયનાન્સ લિમિટેડ

રજીસ્ટર્ડ અને કોર્પોરેટ ઓફિસ : ૫૦૨, ટાવર - એ, પેપેનસુલા બિઝનેસ પાર્ક, સેપાપાત બાપટ માર્ગ, લોવર પરેલ, મુંબઈ - ૪૦૦૦૧૩.
ઓફિસ સરનામું : નવમો માળ, બીબીસી ટાવર, લાં ગાર્ડન સાય, એશીસ બેંકની પાસે, અમદાવાદ - ૩૮૦૦૦૯.



કબજા નોટીસ
(પરિશિષ્ટ - ૪) (સ્થાવર મિલકત માટે)

આથી, કેપરી ગ્લોબલ હાઉસિંગ ફાયનાન્સ લિમિટેડ (CGHFL) ના નીચે સંદર્ભ કરનાર અધિકૃત અધિકારીએ સિક્વોરિટીઝેશન એન્ડ રીકન્ટ્રક્ટશન એન્ડ ફાયનાન્સીયલ એસેટ્સ એન્ડ એન્જીનેયરિંગ એન્ડ સિલ્હોટાઈઝેશન એન્ડ રીકન્ટ્રક્ટશન એન્ડ ફાયનાન્સીયલ એસેટ્સ એન્ડ એન્જીનેયરિંગ એન્ડ સિલ્હોટાઈઝેશન ઇન્ફ્રાસ્ટ્રક્ચર એન્ડ, ૨૦૦૨ તથા નિયમ ૩ અંતર્ગત ઉધારકર્તાઓ / જમીનદારોને માંગણા નોટીસ જારી કરીને નોટીસ મળ્યાની તારીખથી ૬૦ દિવસોની અંદરની બાકી રકમ સાથે ચૂકવવા જણાવેલ. ઉધારકર્તાઓ સરકારી રકમ ચૂકવવામાં નિષ્ફળ ગયા હોવાથી ઉધારકર્તાઓ / જમીનદારો તથા જાહેર જનતાને સુચિત કરવામાં આવે છે કે સિક્વોરિટી ઇન્ફ્રેસ્ટ્રક્ચર એન્ડ એન્જીનેયરિંગ નિયમો, ૨૦૦૨ ની કલમ ૧૩ ની પેટા કલમ (૪) અંતર્ગત નિયમ ૮ સાથે વંચાણે લેતાં આપેલી સત્તાની રૂએ ઓફિસનાશ્રીએ નીચે જણાવેલ મિલકતોને કબજો કરી લીધો છે. "સરકારી કાપદાની રકમ ૧૩ની પેટા કલમ ૮ ની જોગવાઈ પ્રત્યે ઉધારકર્તાનું મુદત મિલકત છોડાવવા માટે મળવા તથા સમય બાબતે ધ્યાન દોરવામાં આવે છે." ઉધારકર્તાને વિશિષ્ટ રૂપથી તથા જાહેર જનતાને આથી સરકારી મિલકત અને કોર્ટપક્ષ જાન નો વ્યવહાર ન કરવાની વેનચલી આપવામાં આવે છે. સરકારી સ્થાવી મિલકત અને કરેલો કોર્ટપક્ષ વ્યવહાર "CGHFL" ની રકમ ની બાકી રકમ અને ચડત વ્યાજ સાથે બોજાને આધીન રહેશે.

ક્રમ નં.	ઉધારકર્તા/જમીનદાર/જણાવેલ નામ	સિક્વોર્ડ એસેટ્સનું વર્ણન (સ્થાવર મિલકત)	કિનાર નોટીસની તારીખ અને રકમ	પરોચનની તારીખ
૧.	(Loan Account No. LNH300000087168 (Old) L503000000726768 (New), આપીયા શાખા), શ્રી શંકરકુમાર કરસનભાઈ સુંધા, ૮૦ મી. આઈ શ્રી બીડીયાર સર્વિસ એશન, શ્રીમતી કમળબેન કરસનભાઈ સુંધા	તમામ ભાગ અને હિસ્સા સાથેની મિલકતની જમીન અને બિલ્ડિંગનો પ્લોટ નં. ૨૦, પ્લોટ એરીયાનું આશરે ક્ષેત્રફળ ૧૧૧.૬૩ સ્કે.મી., બાંધકામ એરીયાનું ક્ષેત્રફળ ૦૮.૬૧ સ્કે.મી., સંયુક્ત રેવન્યુ સર્વે નં. ૨૩૭/૨, હાલના અને ભવિષ્યના બાંધકામ સાથે, જે સ્થિત હરેશ વાડી, આંગણવાડી સેન્ટર પાસે, લાખાપર, ગામ - ખાંભવા, તાલુકો - અંજાર, કચ્છ, ગુજરાત - ૩૬૦૦૧૦. ચકુ-સીમા : પૂર્વ : પ્લોટ નં. ૨૭, પશ્ચિમ : ૬૦૦.મી. પહોળો રોડ, ઉત્તર : પ્લોટ નં. ૨૧, દક્ષિણ : પ્લોટ નં. ૧૮.	૦૬.૦૬.૨૦૨૪ ----- ૮.૭૭.૨૩/૫/-	૧૭.૦૬.૨૦૨૪ (મધ્યહ્ન)
૨.	(Loan Account No. LNH3940000555740 (Old) / L50300000882070 (New) રાજકોટ શાખા), શ્રી નિતાની હસમુખભાઈ લાઠીયા, ૮/૦ શ્રી રામ પાસ સેન્ટર, શ્રીમતી શિલ્પબેન નિતાનભાઈ લાઠીયા	તમામ ભાગ અને હિસ્સા સાથેની રહેણાંક મિલકતનો ફ્લોટ નં. ૬૦૨, છાત્રો માળ, વિલ્ટ અપ એરીયાનું ક્ષેત્રફળ ૪૩.૮૦ સ્કે.મી., કુલુવન ના નામની જાણીતી બિલ્ડિંગ, સંયુક્ત જમીનનું ક્ષેત્રફળ ૨૭૫-૨૮ સ્કે.મી., પ્લોટ નં. સી-૧ રીડ અને ડી-૩, સબ પ્લોટ નં. ૧ ની ૨/૨ પેટી અને સબ પ્લોટ નં. ૧ થી ૨/૧ પેટી, પ્લોટ નં. ૧, ૨, ૩, ૪, ૫, ૬, ૭, ૮, ૯, ૧૦, ૧૧, ૧૨, ૧૩, ૧૪, ૧૫, ૧૬, ૧૭, ૧૮, ૧૯, ૨૦, ૨૧, ૨૨, ૨૩, ૨૪, ૨૫, ૨૬, ૨૭, ૨૮, ૨૯, ૩૦, ૩૧, ૩૨, ૩૩, ૩૪, ૩૫, ૩૬, ૩૭, ૩૮, ૩૯, ૪૦, ૪૧, ૪૨, ૪૩, ૪૪, ૪૫, ૪૬, ૪૭, ૪૮, ૪૯, ૫૦, ૫૧, ૫૨, ૫૩, ૫૪, ૫૫, ૫૬, ૫૭, ૫૮, ૫૯, ૬૦, ૬૧, ૬૨, ૬૩, ૬૪, ૬૫, ૬૬, ૬૭, ૬૮, ૬૯, ૭૦, ૭૧, ૭૨, ૭૩, ૭૪, ૭૫, ૭૬, ૭૭, ૭૮, ૭૯, ૮૦, ૮૧, ૮૨, ૮૩, ૮૪, ૮૫, ૮૬, ૮૭, ૮૮, ૮૯, ૯૦, ૯૧, ૯૨, ૯૩, ૯૪, ૯૫, ૯૬, ૯૭, ૯૮, ૯૯, ૧૦૦, ૧૦૧, ૧૦૨, ૧૦૩, ૧૦૪, ૧૦૫, ૧૦૬, ૧૦૭, ૧૦૮, ૧૦૯, ૧૧૦, ૧૧૧, ૧૧૨, ૧૧૩, ૧૧૪, ૧૧૫, ૧૧૬, ૧૧૭, ૧૧૮, ૧૧૯, ૧૨૦, ૧૨૧, ૧૨૨, ૧૨૩, ૧૨૪, ૧૨૫, ૧૨૬, ૧૨૭, ૧૨૮, ૧૨૯, ૧૩૦, ૧૩૧, ૧૩૨, ૧૩૩, ૧૩૪, ૧૩૫, ૧૩૬, ૧૩૭, ૧૩૮, ૧૩૯, ૧૪૦, ૧૪૧, ૧૪૨, ૧૪૩, ૧૪૪, ૧૪૫, ૧૪૬, ૧૪૭, ૧૪૮, ૧૪૯, ૧૫૦, ૧૫૧, ૧૫૨, ૧૫૩, ૧૫૪, ૧૫૫, ૧૫૬, ૧૫૭, ૧૫૮, ૧૫૯, ૧૬૦, ૧૬૧, ૧૬૨, ૧૬૩, ૧૬૪, ૧૬૫, ૧૬૬, ૧૬૭, ૧૬૮, ૧૬૯, ૧૭૦, ૧૭૧, ૧૭૨, ૧૭૩, ૧૭૪, ૧૭૫, ૧૭૬, ૧૭૭, ૧૭૮, ૧૭૯, ૧૮૦, ૧૮૧, ૧૮૨, ૧૮૩, ૧૮૪, ૧૮૫, ૧૮૬, ૧૮૭, ૧૮૮, ૧૮૯, ૧૯૦, ૧૯૧, ૧૯૨, ૧૯૩, ૧૯૪, ૧૯૫, ૧૯૬, ૧૯૭, ૧૯૮, ૧૯૯, ૨૦૦, ૨૦૧, ૨૦૨, ૨૦૩, ૨૦૪, ૨૦૫, ૨૦૬, ૨૦૭, ૨૦૮, ૨૦૯, ૨૧૦, ૨૧૧, ૨૧૨, ૨૧૩, ૨૧૪, ૨૧૫, ૨૧૬, ૨૧૭, ૨૧૮, ૨૧૯, ૨૨૦, ૨૨૧, ૨૨૨, ૨૨૩, ૨૨૪, ૨૨૫, ૨૨૬, ૨૨૭, ૨૨૮, ૨૨૯, ૨૩૦, ૨૩૧, ૨૩૨, ૨૩૩, ૨૩૪, ૨૩૫, ૨૩૬, ૨૩૭, ૨૩૮, ૨૩૯, ૨૪૦, ૨૪૧, ૨૪૨, ૨૪૩, ૨૪૪, ૨૪૫, ૨૪૬, ૨૪૭, ૨૪૮, ૨૪૯, ૨૫૦, ૨૫૧, ૨૫૨, ૨૫૩, ૨૫૪, ૨૫૫, ૨૫૬, ૨૫૭, ૨૫૮, ૨૫૯, ૨૬૦, ૨૬૧, ૨૬૨, ૨૬૩, ૨૬૪, ૨૬૫, ૨૬૬, ૨૬૭, ૨૬૮, ૨૬૯, ૨૭૦, ૨૭૧, ૨૭૨, ૨૭૩, ૨૭૪, ૨૭૫, ૨૭૬, ૨૭૭, ૨૭૮, ૨૭૯, ૨૮૦, ૨૮૧, ૨૮૨, ૨૮૩, ૨૮૪, ૨૮૫, ૨૮૬, ૨૮૭, ૨૮૮, ૨૮૯, ૨૯૦, ૨૯૧, ૨૯૨, ૨૯૩, ૨૯૪, ૨૯૫, ૨૯૬, ૨૯૭, ૨૯૮, ૨૯૯, ૩૦૦, ૩૦૧, ૩૦૨, ૩૦૩, ૩૦૪, ૩૦૫, ૩૦૬, ૩૦૭, ૩૦૮, ૩૦૯, ૩૧૦, ૩૧૧, ૩૧૨, ૩૧૩, ૩૧૪, ૩૧૫, ૩૧૬, ૩૧૭, ૩૧૮, ૩૧૯, ૩૨૦, ૩૨૧, ૩૨૨, ૩૨૩, ૩૨૪, ૩૨૫, ૩૨૬, ૩૨૭, ૩૨૮, ૩૨૯, ૩૩૦, ૩૩૧, ૩૩૨, ૩૩૩, ૩૩૪, ૩૩૫, ૩૩૬, ૩૩૭, ૩૩૮, ૩૩૯, ૩૪૦, ૩૪૧, ૩૪૨, ૩૪૩, ૩૪૪, ૩૪૫, ૩૪૬, ૩૪૭, ૩૪૮, ૩૪૯, ૩૫૦, ૩૫૧, ૩૫૨, ૩૫૩, ૩૫૪, ૩૫૫, ૩૫૬, ૩૫૭, ૩૫૮, ૩૫૯, ૩૬૦, ૩૬૧, ૩૬૨, ૩૬૩, ૩૬૪, ૩૬૫, ૩૬૬, ૩૬૭, ૩૬૮, ૩૬૯, ૩૭૦, ૩૭૧, ૩૭૨, ૩૭૩, ૩૭૪, ૩૭૫, ૩૭૬, ૩૭૭, ૩૭૮, ૩૭૯, ૩૮૦, ૩૮૧, ૩૮૨, ૩૮૩, ૩૮૪, ૩૮૫, ૩૮૬, ૩૮૭, ૩૮૮, ૩૮૯, ૩૯૦, ૩૯૧, ૩૯૨, ૩૯૩, ૩૯૪, ૩૯૫, ૩૯૬, ૩૯૭, ૩૯૮, ૩૯૯, ૪૦૦, ૪૦૧, ૪૦૨, ૪૦૩, ૪૦૪, ૪૦૫, ૪૦૬, ૪૦૭, ૪૦૮, ૪૦૯, ૪૧૦, ૪૧૧, ૪૧૨, ૪૧૩, ૪૧૪, ૪૧૫, ૪૧૬, ૪૧૭, ૪૧૮, ૪૧૯, ૪૨૦, ૪૨૧, ૪૨૨, ૪૨૩, ૪૨૪, ૪૨૫, ૪૨૬, ૪૨૭, ૪૨૮, ૪૨૯, ૪૩૦, ૪૩૧, ૪૩૨, ૪૩૩, ૪૩૪, ૪૩૫, ૪૩૬, ૪૩૭, ૪૩૮, ૪૩૯, ૪૪૦, ૪૪૧, ૪૪૨, ૪૪૩, ૪૪૪, ૪૪૫, ૪૪૬, ૪૪૭, ૪૪૮, ૪૪૯, ૪૫૦, ૪૫૧, ૪૫૨, ૪૫૩, ૪૫૪, ૪૫૫, ૪૫૬, ૪૫૭, ૪૫૮, ૪૫૯,		

Copy of the order dated 12.09.2024 passed in the matter of IA(Liq.)/22(AHM)2024 in C.P. (IB)/119(AHM)2022.

From: Court Officer, NCLT Ahmedabad (courtofficr-ahm@nclt.gov.in)

To: roc.ahmedabad@mca.gov.in; spelgranito@gmail.com; satish.sethi@ibbi.gov.in; jithesh@gov.in; kulwant.singh70@ibbi.gov.in; shiv.anant@ibbi.gov.in; sachinsinhaassociates@gmail.com; info@icsiip.in; arvindg_cs@yahoo.com; ip_monitoring@icai.in; iipi_monitoring@icai.in; iipi.helpdesk@icai.in

Date: Tuesday 17 September, 2024 at 04:45 pm IST

Sir/Mam,

Please find attached herewith the copy of the order dated 12.09.2024 passed in IA(Liq.)/22(AHM)2024 in CP(IB)/119(AHM)2022 for your information, record, actions and necessary compliances, if any, at your end.

Court Officer
NCLT Ahmedabad



item no 303.pdf
3MB